

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

7.C.P.(IB)-1276/(MB)/2020

CORAM: Present :

SH. CHANDRA BHAN SINGH,
MEMBER (T)

MS. SUCHITRA KANUPARTHI,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **05.02.2021**.

NAME OF THE PARTIES: Cosmic Landscapes Private Limited

V/s.

Pradip Bastimal Chopra

SECTION : Sec 95(1) of IBC 2016

ORDER

1. Mr. Pranav Shah, counsel for the applicant is present. Mr. Amit Kakri is present on behalf of the Respondent.
2. The counsel seeks to withdraw the petition and hence, the petition is **dismissed as withdrawn**.

Sd/-
CHANDRA BHAN SINGH
Member(Technical)
Date : 05.02.2021

Sd/-
SUCHITRA KANUPARTHI
Member(Judicial)

/P/